

**OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-SPECIAL
JUDGE (PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI**

ORDER

In supersession of all earlier orders, the following Committees at Rouse Avenue Court Complex, New Delhi are hereby re-constituted/constituted, consisting of the following Judicial Officers/Members, with immediate effect:

Sl. No.	Name of the Committee	Name of the Judicial Officer/Member	Designated As
1	Building Maintenance Committee	Sh. Raj Kumar Chauhan, Spl. Judge (PC Act), CBI-03.	Chairperson
		Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act), CBI-04.	Member
		Sh. Shailender Malik, Spl. Judge (PC Act), CBI-22.	Member
		Sh. Pulastya Pramachala, Spl. Judge (PC Act), CBI-13.	Member
		Ms. Anu Aggarwal, ACMM-02-cum-ACJ.	Member
2	Arrear Committee	Ms. Shail Jain, Presiding Officer, Industrial Tribunal-2.	Chairperson
		Sh. Rajender Kumar Shastri, Spl. Judge (PC Act), CBI-14.	Member
		Sh. Vinay Singhal, PO, Labour Court.	Member
		Sh. Naveen Kumar Kashyap, CMM.	Member
3	Computer Committee	Ms. Santosh Snehi Mann, Spl. Judge (PC Act), CBI-08.	Chairperson
		Sh. Arun Bhardwaj, Spl. Judge (PC Act), CBI-09.	Member
		Sh. Lokesh Kumar Sharma, PO, Labour Court.	Member
		Sh. Naveen Kumar Kashyap, CMM.	Member
4	Committee for Housekeeping, Care Taking and Sanitation	Ms. Illa Rawat, Spl. Judge (PC Act), CBI-20.	Chairperson
		Sh. Sanjay Khanagwal, Spl. Judge (PC Act), ACB-2.	Member
		Ms. Anu Aggarwal, ACMM-02-cum-ACJ.	Member
5	Grievance Redressal Committee for Staff	Sh. Chandra Gupta, Presiding Officer, Industrial Tribunal-1.	Chairperson
		Sh. Pawan Kumar Matto, PO, Labour Court.	Member
		Ms. Veena Rani, PO, Labour Court.	Member
6	Library Committee	Sh. Sanjay Kumar Aggarwal, Spl. Judge (PC Act), CBI-05.	Chairperson
		Ms. Kiran Bansal, Spl. Judge (PC Act), ACB-1.	Member
		Sh. Sanjay Khanagwal, Spl. Judge (PC Act), ACB-2.	Member
7	Security and Fire Safety Committee	Ms. Anju Bajaj Chandna, Spl. Judge (PC Act), CBI-02.	Chairperson

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		Sh. Bharat Parashar, Spl. Judge (PC Act), CBI.	Member
		Sh. Arvind Kumar, Spl. Judge (PC Act), CBI-10	Member
		Sh. Naveen Kumar Kashyap, CMM.	Member
		Ms. Anu Aggarwal, ACMM-02-cum-ACJ.	Member
8	Stock-taking and Marking of Furnitures Committee	Sh. Atul Kumar Garg, PO, Labour Court.	Chairperson
		Sh. Ramesh Kumar-II, PO, Labour Court.	Member
		Sh. Sanjay Garg-II, Spl. Judge (PC Act), CBI-18.	Member
9	Vigilance Committee	Ms. Santosh Snehi Mann, Spl. Judge (PC Act), CBI-08.	Chairperson
		Sh. Chandra Shekhar, Spl. Judge (PC Act), CBI-19.	Member
		Sh. Anil Kumar Sisodia, Spl. Judge (PC Act), CBI-07.	Member
		Ms. Anu Aggarwal, ACMM-02-cum-ACJ.	Member
10	Vulnerable Witness Protection Committee	Sh. O. P. Saini, District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI).	Chairperson
		Sh. Sanjay Kumar Aggarwal, Spl. Judge (PC Act), CBI-05.	Member
		DLA (CBI)	Member
		SP (CBI)	Member
		DCP (Central)	Member
		Chief Prosecutor (Delhi Administration)	Member

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

(O. P. Saini)

District & Sessions Judge-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex, New Delhi

No. 1167-1228-^c/Committee/D&SJ/RACC/ND/2019

Dated: 06.05.2019

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. All the Branch Incharges, Rouse Avenue Court Complex, New Delhi.
5. The P.S. to the undersigned.
6. The APRO, Rouse Avenue Court Complex, New Delhi.
7. Website Committee (Hindi & English), THC, with a request to upload the same on the web site of the Courts.
8. The District System Administrator, Rouse Avenue Court Complex to upload the same on the website of this District.
9. The Branch Incharge/Care Taker, Care Taking Branch, Rouse Avenue Court Complex, New Delhi.

(O. P. Saini)

District & Sessions Judge-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex, New Delhi